CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 389/2002 in OA 1738/2002

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New Delhi this the 12th day of December, 2002

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J) Hon'ble Shri M.P.Singh, Member (A)

Smt. Munni Devi Wd/O Late Sh.Paras Ram, R/O T-38/A Delhi Cantt, Railway Colony,Opposite Nangal Rao, Delhi Cantt-10

..Petitioner

(By Advocate Shri Yogesh Sharma)

VERSUS

- Shri D.N.Thakur, Asstt.Divisional Engineer, Northern Railway, Delhi Meter Gauge, Delhi Queens Road, Delhi
- Shri B. S.Meena, Junior Engineer (H), Northern Railway, Delhi Meter Gauge, Delhi Queens Road, Delhi.

(By Advocate Shri B.S. Jain)

.. Respondents

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

Heard both the learned counsel for the parties. Shri Yogesh Sharma, learned counsel seeks to withdraw CP 389/2002. We also note that final order of the Tribunal in OA 1738/2002 has also been passed on 25.10.2002.

2. In view of the above, CP 389/2002 is dismissed as withdrawn, with liberty to the applicant to proceed in accordance with law if she is aggrieved that there is any grievance. Notices issued to the alleged contemnors are discharged.

(M.P.Singh)
Member (A)

(Smt.Lakshmi Swaminathan)
Vice Chairman (J)

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